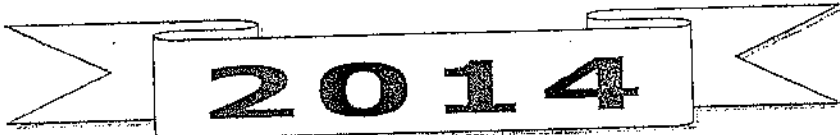


THE GAUHATI HIGH COURT

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)



(National year 1935-1936 Saka)

IN RESPECT OF THE AIZAWL BENCH AT AIZAWL

	January					February					March				
Sun		5	12	19	26		2	9	16	23	30	2	9	16	23
Mon		6	13	20	27		3	10	17	24	31	3	10	17	24
Tue		7	14	21	28		4	11	18	25		4	11	18	25
Wed	1	8	15	22	29		5	12	19	26		5	12	19	26
Thu	2	9	16	23	30		6	13	20	27		6	13	20	27
Fri	3	10	17	24	31		7	14	21	28		7	14	21	28
Sat	4	11	18	25		1	8	15	22		1	8	15	22	29
	April					May					June				
Sun		6	13	20	27		4	11	18	25	1	8	15	22	29
Mon		7	14	21	28		5	12	19	26	2	9	16	23	30
Tue	1	8	15	22	29		6	13	20	27	3	10	17	24	
Wed	2	9	16	23	30		7	14	21	28	4	11	18	25	
Thu	3	10	17	24		1	8	15	22	29	5	12	19	26	
Fri	4	11	18	25		2	9	16	23	30	6	13	20	27	
Sat	5	12	19	26		3	10	17	24	31	7	14	21	28	
	July					August					September				
Sun		6	13	20	27	31	3	10	17	24		7	14	21	28
Mon		7	14	21	28		4	11	18	25	1	8	15	22	29
Tue	1	8	15	22	29		5	12	19	26	2	9	16	23	30
Wed	2	9	16	23	30		6	13	20	27	3	10	17	24	
Thu	3	10	17	24	31		7	14	21	28	4	11	18	25	
Fri	4	11	18	25		1	8	15	22	29	5	12	19	26	
Sat	5	12	19	26		2	9	16	23	30	6	13	20	27	
	October					November					December				
Sun		5	12	19	26	30	2	9	16	23		7	14	21	28
Mon		6	13	20	27		3	10	17	24	1	8	15	22	29
Tue		7	14	21	28		4	11	18	25	2	9	16	23	30
Wed	1	8	15	22	29		5	12	19	26	3	10	17	24	31
Thu	2	9	16	23	30		6	13	20	27	4	11	18	25	
Fri	3	10	17	24	31		7	14	21	28	5	12	19	26	
Sat	4	11	18	25		1	8	15	22	29	6	13	20	27	

■ HOLIDAY

Total Court Working Days : 215 days

N.B. The following Saturdays may be declared as Court Working Days:
 29th March (5th Saturday), 19th April (3rd Saturday), 17th May (3rd Saturday), 16th August (3rd Saturday) and 30th August (5th Saturday).

THE GAUHATI HIGH COURT AT GUWAHATI
(The High Court of Assam: Nagaland, Mizoram and Arunachal Pradesh)

NOTIFICATION

NO.HC.XI-10/2013/434/ RC. Dated, Guwahati, the 20th November, 2013.

**LIST OF HOLIDAYS DURING THE YEAR 2014 IN RESPECT OF THE
SUB-ORDINATE CIVIL COURTS OF MIZORAM**

In exercise of the power vested under section 15 of the Act XII of 1887 (The Bengal, Agra and Assam Civil Court, Act) the Gauhati High Court is pleased to declare the following days to be observed as closed holiday during the year 2014 in all the Civil Courts in Mizoram Sub-ordinate to Gauhati High Court.

New Year Festival	-	1 st to 10 th January	-	Wednesday to Friday	-	10 days
Milad-un-Nabi	-	14 th January	-	Tuesday	-	1 day
Republic Day	-	26 th January	-	Sunday	-	1 day
State Day	-	20 th February	-	Thursday	-	1 day
Chapchar Kut	-	7 th March	-	Friday	-	1 day
Holi	-	17 th March	-	Monday	-	1 day
Ram Navami	-	8 th April	-	Tuesday	-	1 day
Good Friday	-	17 th to 19 th April	-	Thursday to Saturday	-	3 days
Easter Monday	-	21 st April	-	Monday	-	1 day
Buddha Purnima	-	14 th May	-	Wednesday	-	1 day
Remna Ni	-	30 th June	-	Monday	-	1 day
Id-UI-Fitre	-	29 th July	-	Tuesday	-	1 day
Independence Day	-	15 th August	-	Friday	-	1 day
Janmastami	-	18 th August	-	Monday	-	1 day
Birthday of Mahatma Gandhi	-	2 nd October	-	Thursday	-	1 day
Dussehra	-	3 rd October	-	Friday	-	1 day
Id-uz-Zuha	-	6 th October	-	Monday	-	1 day
Diwali	-	23 rd October	-	Thursday	-	1 day
Muharram	-	4 th November	-	Tuesday	-	1 day
Guru Nanak's Birth Day	-	6 th November	-	Thursday	-	1 day
Christmas Festival	-	18 th to 29 th December	-	Thursday to Monday	-	12 days
New Year's Eve	-	31 st December	-	Wednesday	-	1 day

N.B. :-

- (1) In addition to aforesaid holidays all Courts shall remain closed on such days as are observed as local holiday in Executive Offices and also on days which are observed as Public holidays U/S 25 of the Negotiable Instrument Act, 1881 (XXV of 1881) and also the Courts shall remain closed on such days declared as holiday by the State Govt. of Mizoram.
- (2) If any of the holidays for festivals notified above does not fall on the day notified, necessary modification changing the date will be issued in due time.
- (3) All Civil Courts will remain closed on 2nd and 4th Saturdays of each month. The Courts will function on other Saturdays of the month from 10 a.m. to 4.30 p.m.

THE GAUHATI HIGH COURT AT GUWAHATI
(The High Court of Assam: Nagaland, Mizoram and Arunachal Pradesh)

NOTIFICATION

NO.HC.XI-10/2013/435/ RC. Dated, Guwahati, the 20th November, 2013.

**LIST OF HOLIDAYS DURING THE YEAR 2014 IN RESPECT OF THE
SUB-ORDINATE CRIMINAL COURTS OF MIZORAM**

In exercise of the power vested under section 15 of the Act XII of 1887 (The Bengal, Agra and Assam Civil Court, Act) the Gauhati High Court is pleased to declare the following days to be observed as closed holiday during the year 2014 in all the Criminal Courts in Mizoram Sub-ordinate to Gauhati High Court.

New Year Festival	-	1 st to 10 th January	-	Wednesday to Friday	-	10 days
Milad-un-Nabi	-	14 th January	-	Tuesday	-	1 day
Republic Day	-	26 th January	-	Sunday	-	1 day
State Day	-	20 th February	-	Thursday	-	1 day
Chapchar Kut	-	7 th March	-	Friday	-	1 day
Holi	-	17 th March	-	Monday	-	1 day
Ram Navami	-	8 th April	-	Tuesday	-	1 day
Good Friday	-	17 th to 19 th April	-	Thursday to Saturday	-	3 days
Easter Monday	-	21 st April	-	Monday	-	1 day
Buddha Purnima	-	14 th May	-	Wednesday	-	1 day
Remna Ni	-	30 th June	-	Monday	-	1 day
Id-UI-Fitre	-	29 th July	-	Tuesday	-	1 day
Independence Day	-	15 th August	-	Friday	-	1 day
Janmastami	-	18 th August	-	Monday	-	1 day
Birthday of Mahatma Gandhi	-	2 nd October	-	Thursday	-	1 day
Dusshera	-	3 rd October	-	Friday	-	1 day
Id-uz-Zuha	-	6 th October	-	Monday	-	1 day
Diwali	-	23 rd October	-	Thursday	-	1 day
Muharram	-	4 th November	-	Tuesday	-	1 day
Guru Nanak's Birth Day	-	6 th November	-	Thursday	-	1 day
Christmas Festival	-	18 th to 29 th December	-	Thursday to Monday	-	12 days
New Year's Eve	-	31 st December	-	Wednesday	-	1 day

N.B. :-

- (1) In addition to aforesaid holidays all Courts shall remain closed on such days as are observed as local holiday in Executive Offices and also on days which are observed as Public holidays U/S 25 of the Negotiable Instrument Act, 1881 (XXV of 1881) and also the Courts shall remain closed on such days declared as holiday by the State Govt. of Mizoram.
- (2) If any of the holidays for festivals notified above does not fall on the day notified, necessary modification changing the date will be issued in due time.
- (3) All Criminal Courts will remain closed on 2nd and 4th Saturdays of each month. The Courts will function on other Saturdays of the month from 10 a.m. to 4.30 p.m.

- (4) The Sub-ordinate Criminal Courts will enjoy either the holidays declared by the High Court or the holidays declared by the State Govt. of Mizoram on the same occasion falling on two different dates.

By Order etc.

J.C.

REGISTRAR (JUDICIAL)

27/11/13